Government of West Bengal

Health and Family Department

Memo No 258- HFW/Secy

Dated 12/10/2020

ORDER

Whereas COVID-19 has been declared as global pandemic and THE WEST BENGAL EPIDEMIC DISEASE, COVID-19 REGULATIONS, 2020 has been in force since 16th March, 2020.

Whereas this Department had notified rate of Rs. 2,250/- for COVID-19 test by the private laboratories vide Memo No. 189-Secy/(H&FW)/20 dated 26.06.2020,

Whereas there has been reduction in the market price of testing reagents including RTPCR Kits, RNA Extraction Kit and VTM,

Now after careful consideration of different aspects, it is hereby ordered that the maximum price cap for COVID-19 test by the private laboratories is re-fixed at Rs. 1,500(Rs fifteen hundred only) till further orders.

Any violation of this order will attract penal provisions under The WEST BENGAL EPIDEMIC DISEASE COVID-19 REGULATIONS, 2020, THE WEST BENGAL CLINICAL ESTABLISHMENTS (REGISTRATION, REGULATION AND TRANSPARENCY) ACT, 2017 and The West Bengal Clinical Establishments (Registration, Regulation and Transparency) Rules, 2017.

This order takes immediate effect.

Secretary 12/x/2020